

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1351
TO BE ANSWERED ON 18 DECEMBER, 2018

IRREGULARITIES IN PDS

1351. SHRI BHARTRUHARI MAHTAB:
SHRI SANJAY DHOTRE:
SHRI RAJU SHETTY:
SHRI RAHUL SHEWALE:
SHRI OM PRAKASH YADAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the incidents of blackmarketing/irregularities in the functioning of Public Distribution System (PDS) have increased during the last three years and the current year despite the fact that the Union Government has issued advisories to State Governments and held meetings, conferences etc. with them;
- (b) if so, the number of such complaints forwarded by the Union Government to the State Governments and the action taken/being taken by the concerned State Government on such complaints during the said period, State/UT-wise;
- (c) whether the Union Government has received requests/proposals from the State Governments for additional/higher allocation of foodgrains under PDS during the said period; and
- (d) if so, the details thereof, State/UT-wise along with the action taken/being taken by the Union Government on such requests/proposals so far?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): There have been complaints about irregularities in the functioning of the Public Distribution System (PDS) including leakage/diversion of foodgrains, foodgrains not reaching the intended beneficiaries, issuance of ration cards to ineligible persons, etc. in some States/regions in the country. PDS is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments wherein the operational responsibilities for implementation of PDS within the State/UT rest with the State/UT Governments concerned. Therefore, as and when complaints are received by the Government from individuals and organizations as well as through press reports, they are sent to State/UT Governments concerned for inquiry and appropriate action. An offence committed in violation of the provisions of PDS (Control) Order, 2015 is liable for penal action under the Essential Commodities Act, 1955. Thus, the Order empowers State/UT Governments to take punitive action in case of contravention of relevant provisions of these Orders. A State/UT-wise statement indicating number of such complaints received during the last three years and the current year is at Annexure- I.

(c) & (d): Demand for additional/higher allocation of foodgrains is received in this Department from time to time and the allocation as per guidelines for following purposes i.e. floods, droughts, for tea plantation and during various festival etc. The State/UT-wise details of additional/higher allocation of foodgrains during the last three years and the current year is at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a)&(b) OF THE UNSTARRED QUESTION NO. 1351 DUE FOR ANSWER ON 18.12.2018 IN THE LOK SABHA

STATEMENT: COMPLAINTS ON TPDS RECEIVED IN THE DEPARTMENT FROM INDIVIDUALS, ORGANISATIONS & THROUGH MEDIA REPORTS ETC FROM 2015 TO 2018 (upto 10.12.2018)

S. No.	State/UT	2015	2016	2017	2018
1	Andhra Pradesh	8	5	10	6
2	Arunachal Pradesh	1	-	-	1
3	Assam	34	32	17	7
4	Bihar	106	81	169	120
5	Chhattisgarh	6	9	9	9
6	Delhi	113	91	98	73
7	Goa	-	1	2	-
8	Gujarat	8	12	9	8
9	Haryana	35	34	47	34
10	Himachal Pradesh	4	5	6	-
11	J&K	5	3	4	5
12	Jharkhand	32	29	35	32
13	Karnataka	16	22	28	14
14	Kerala	16	22	13	10
15	Madhya Pradesh	17	24	21	24
16	Maharashtra	48	62	77	30
17	Manipur	6	4	2	2
18	Meghalaya	7	9	-	-
19	Mizoram	-	-	2	-
20	Nagaland	-	2	2	-
21	Orissa	22	43	22	15
22	Punjab	10	7	5	20
23	Rajasthan	33	59	82	35
24	Sikkim	-	-	-	-
25	Tamil Nadu	22	33	31	27
26	Telangana	10	1	4	3
27	Tripura	-	1	1	-
28	Uttarakhand	24	21	22	14
29	Uttar Pradesh	197	461	445	344
30	West Bengal	32	29	49	40
31	A&N Island	-	1	-	1
32	Chandigarh	6	2	-	2
33	D& N Haveli	-	1	-	-
34	Daman & Diu	-	-	-	-
35	Lakshadweep	-	-	-	1
36	Puducherry	-	-	1	2
TOTAL		818	1106	1213	879

ANNEXURE REFERRED TO IN REPLY TO PARTS (c)&(d) OF THE UNSTARRED QUESTION NO. 1351 DUE FOR ANSWER ON 18.12.2018 IN THE LOK SABHA

Additional allocation for festival,flood etc. during 2015-16

(in thousand tons)

State	Rice	Wheat	Total	Remarks
Assam	35.000	0.000	35.000	Flood allocation
	30.360	20.000	50.360	Tea Plantation Allo.
Bihar	150.00	150.000	300.000	Flood allocation
	0.00	25.000	25.000	Shatabdi kalash yojana
J&K	0.100	0.030	0.130	Amarnath Yatra
Maharashtra	1.400	2.100	3.500	For singhastha kumbh
	4.400	6.600	11.000	Add.
	4.400	6.600	11.000	Add.
	9.200	13.800	23.000	Add.
	13.600	20.400	34.000	Add.
	13.600	20.400	34.000	Add.
	163.000	244.000	407.000	drought relief
Manipur	120.000	0.000	120.000	flood relief from sept 15 to feb 16
Mizoram	7.523	0.000	7.523	for Bru families from june 15 for 2 yrs
Nagaland	0.000	1.700	1.700	christmas n local festivals
Tripura	3.193	0.000	3.193	for Bru Reang families from april15 to sept 15
	3.193	0.000	3.193	for Bru Reang families from oct 15 to march,16
Tamil nadu	30.000	0.000	30.000	Flood relief
Uttarakhand	0.660	0.780	1.440	for chardham yatra
	47.958	6.282	54.240	add.
	4.000	10.000	14.000	ardh kumbha mela
Lakshadweep	0.500	0.000	0.500	add.
Total	642.088	527.692	1169.780	

ANNEXURE REFERRED TO IN REPLY TO PARTS (c)&(d) OF THE UNSTARRED QUESTION NO. 1351 DUE FOR ANSWER ON 18.12.2018 IN THE LOK SABHA

**Additional allocation for drought and other requirements of the States
made during 2016- 17**

(in thousand tons)

State	Rice	Wheat	Total	Remarks
Andhra Pradesh	102.312	0	102.312	Drought (June-Sept,2016)
Assam	91.080	60.000	151.080	Tea Plantation Allo. Given in Dec, 2015. Will remain valid during 2016-17
Bihar	20.000	0.000	20.000	Flood allocation
Chattisgarh	82.000	0.000	82.000	Drought (June-Sept,2016)
Gujarat	8.000	48.000	56.000	Drought (May-Aug,2016)
Jammu & Kashmir	0.154	0.065	0.219	Amarnath Yatra (July, 2016)
Jharkhand	192.946	0.000	192.946	Drought (June-Sept,2016) Qty. revised
Karnataka	2.577	2.556	5.133	Drought (one month)
Madhya Pradesh	4.500	10.500	15.000	Simhastha Mela -2016
	22.000	66.000	88.000	Drought (May, 2016- March, 2017)- 11 months
Maharashtra	22.486	35.884	58.370	Drought (Feb 2017 - March 2017)- 2 months
Mizoram	22.600	0.000	22.600	Add. alloc.(Aug-Sept,2016)
Nagaland	1.380	0.000	1.380	Festival allocation
Rajasthan	0.000	1138.200	1138.200	Drought (June-Nov,2016)
Telangana	250.292	0.000	250.292	Drought (July - Oct., 2016)
Tripura	6.105	0.000	6.105	Bru Migrants (April to March, 2017)
Uttarakhand	0.070	0.075	0.145	Chardham Yatra
Uttar Pradesh	28.073	22.961	51.034	Drought (June-Sept,2016)
	260.093	448.053	708.146	Drought (Aug- Nov,2016)
Total	1116.668	1832.294	2948.961	

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Additional allocation for drought and other requirements of the States made during 2017-18

(in thousand tons)

State	Rice	Wheat	Total	Remarks
Assam	91.080	60.000	151.080	Tea Plantation Allo. Given in Dec, 2015.
Assam	10.000	0.000	10.000	Rolling reserve for upcoming Flood
Bihar	14.760	0.000	14.760	Flood relief(13 affected districts)
Bihar	1.500	0.000	1.500	Flood relief(4 affected districts)
Bihar	11.263	0.000	11.263	Flood relief(14 affected districts)
Goa	0.343	0.000	0.343	Christmas Festival
Gujarat	0.053	0.123	0.176	Drought (April 2017 - June 2017)
J&K	15.931	9.163	25.094	Mufti Mohammed Sayeed Food Entitlement Scheme(June-2017)
Kerala	3.555	0.000	3.555	Additional Allocation (cyclone ockhi relief)
Madhya Pradesh	2.000	6.000	8.000	Drought (April 2017)
Maharashtra	44.972	71.768	116.740	Drought (April 2017 - July 2017)
Maharashtra	55.800	89.090	144.890	Drought (Aug,2017- Dec,2017)
Maharashtra	10.424	17.818	28.242	Additional Allocation(Jan,2018- June,2018)
Manipur	0.000	4.199	4.199	Additional Allocation
Manipur	14.000	6.000	20.000	Flood relief
Mizoram	56.000	0.000	56.000	Additional Allocation(Aug,2017- Mar,2018)
Nagaland	2.571	0.000	2.571	Flood relief
Nagaland	1.380	0.000	1.380	Hornbill Festival
Tripura	3.052	0.000	3.052	Bru Migrants (April - Sept 2017)
Total	338.684	264.161	602.845	

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Additional allocation for drought and other requirements of the States made during 2018-19

(in thousand tons)

State	Rice	Wheat	Total	Remarks
Assam	91.080	60.000	151.080	Tea Plantation Allo. Given in Dec, 2015.
Assam	15.000	0.000	15.000	Flood relief (3 months)
Kerala	89.540	0.000	89.540	Additional Allocation (Flood relief)
Maharashtra	60.804	106.908	167.712	Additional Allocation for APL Farmers (July,2018- Dec,2018)
Maharashtra	0.100	0.050	0.150	Additional Allocation(heavy rains)
Maharashtra	29.235	50.826	80.061	Additional Allocation for APL farmers for 3 months
Manipur	2.000	0.000	2.000	Flood relief
Manipur	0.000	2.690	2.690	Additional Allocation
Mizoram	60.000	0.000	60.000	Additional Allocation for financial yr 2018-19
Mizoram	12.286	0.000	12.286	Additional Allocation for 2 years for Bru Migrants repatriated from Tripura
Tripura	4.581	0.000	4.581	Bru Migrants (April - December 2018)
Uttar Pradesh	5.384	7.834	13.218	Additional (For Kumbh Mela,2019)
Total	370.010	228.308	598.318	
